

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 25144/2019

MUNNI DEVI (DEAD) THR. LR & ORS.

Petitioner(s)

VERSUS

RADHEY SHYAM & ORS.

Respondent(s)

IA No. 154993/2019 - EXEMPTION FROM FILING O.T.)

Date : 24-01-2020 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DINESH MAHESHWARI
[IN CHAMBER]

For Petitioner(s)

Mr. Rameshwar Prasad Goyal, AOR
Mr. Dharam Singh, Adv

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

As prayed two weeks' time is granted to the petitioner to do
the needful.

(MANASWINI DEVI SHARMA)
SENIOR PERSONAL ASSISTANT

(PARVEEN KUMARI PASRICHA)
BRANCH OFFICER